I.S.I. SPECIFICATIONS FOR TEXTILES

•520. SHEI RAM NIWAS MIRDHA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether there are any I.S.I. specifications for textiles; and

(b) if so, the number of manufacturers who have adopted the specifications?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(c) 150.

PASSENGERS' DIFFICULTY IN FINDING SEATS BERTHS AT DELHI/NEW DELHI STATIONS

◆521. SHRI BHUPINDER SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether his attention has been invited to the incovenience caused to III class passengers at Delhi and New Delhi Railway stations in finding cut the seat/berth numbers of the seats/ berths reserved by them; and

(b) if so, whether any proposal to display the Reservation Chart in respect of III class seats/berths at some prominent place at the respective platforms, on the lines of the Reservation Chart of I class berths, is under Government's consideration?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes, Sir.

(b) Instructions already exist that Reservation Charts in respect of III class berths/seats should be displayed on the platforms. Fresh instructions have been issued to the Northern Railway that these Reservation Carts should be displayed on the plaforms, at least one hour before the departure of the trains.

PROTEST STOPPAGE OF WORK BY RAILWAYMEN

◆522. SHRI N. R. MUNISWAMY: Will the Minister of RAILWAYS be pleased to state: (a) whether it is a fact that the National Federation of Indian Railwaymen issued an ultimation to the Union Government to the effect that if the Report of the Gajendragadkar Commission on Dearness Allowance is not accepted without delay, they would resort to an hour's protest stoppage of work all over the Railways from 10 A.M. to 11 A.M. on September 11, 1967; and

(b) if so, what i_s the reaction of Government in the matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes, Sir; a notice of the proposed stirke has also been received.

(b) The report of the Gajendragadkar Commission is under consideration of Government and an exchange of views thereon has also recently taken place with State Chief Ministers. Decisions are expected to be taken in the near future and will equally be applicable to the Railway Employees.

MANAGEMENT OF COMPANIES

◆523. SHRI CHITTA BASU: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Goernment's attention has been drawn to the comment in the Company News and Notes dated 16th April, 1966 to the effect that the Companies adopting management directly by the Board of Directors is the costliest form of management; and

(b) if so, the reactions of the Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The comment is not correct The writer of the Research Forum article under reference appears to have overlooked the provisions of section 309(4) of the Companies Act, according to which the remuneration of all the directors cannot exceed 3 per cent of the net profits of the company without the